NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/148/ (IB)/2017

NAME OF THE PETITIONER(S)

: POONAM ENTERPRISES

NAME OF THE RESPONDENT(S)

: SESHASAYEE PAPER & BOARD LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

T.K. Bhaskae Vikaam P Jan

M. A. Mudimannan

Counsel for Respondent Viluan
Counsel for Petitiver - confirmen

ORDER

Counsel representing both the parties are present and submitted that the parties have settled the matter between them and sought time for filing a joint memo to that effect. Time extended at request. Put up on 29.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

bc